Declaration of Assets and Liabilities

Year
I, Grulatoi Singh, son/daughter/wife of KODAhlya Devi
aged: 45 years, belonging to office A Tendent (Far Rash
service and presently working as Bihar Vidhan Sabha
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
nyself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

310(40(६०११०)	given)					
310(10(Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
0/1.	(i)	Cash	1000	Kooshlya		ry Renally	morri.
Mya.	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial	40000,00 S.V.I	X	Kumar	×	
A civila		Companies	B.V.S				
12.22	-(iii)	Bonds, Debentures and Shares in companies					
2043	(iv)	NSS, Postal	SS9960817 Person 1428 20000,11				
		Motor Vehicles (details of make, etc.)		7			-
		details of	0 992000				
	S	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

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[Note: Properties in joint ownership indicating the extent of joint ownership will .

also have to be indicated]

also	have to be indicated]					
SI		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				1 SQR - ST - 3131	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					number alab territoria
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)		•			. 4

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

as on
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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		The Control of the Control
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	DFDPS 2794E	Britange Belles Ingin
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		Element Land

C. Personal Detail

GPF/CPF/PRAN No. :-	BLA PTS/BLA-1112
Gender :-	[M/P)
Date of Birth :-	2 1 1 1 9 7 S (DD/MM/YYYY)
Class/Group :-	C (A/B/C)
Cadre :-	Office ATTendent
	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Godda (JHARKhang)
I hereby declare knowledge and belief.	that the above details are true to the best of my
	Signature
	Name of Employee: Gulabi Singh
Place: Partna	Designation: Office ATT-endent (Farrash)
Date: 12.2.21	Department: Bihan Vidhan Salha

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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